

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

NOTIFICATION

No. 1162 of 2022/Psy

Dated: 06.09.2022

In terms of High Court Order No. 1015 of 2022/Psy Dated 06.09.2022, applications are invited from in-service candidates for being considered for the posts of Protocol Officer in the Pay Level-7 (44900-142400) and for Assistant Protocol Officer in the Pay Level-4 (25500-81100).

The applications may be forwarded to this Secretariat by the Principal District & Sessions Judges concerned along with their comments regarding suitability of the applicants to serve on the posts concerned.

The in-service candidates who would be found suitable for appointment, shall have to acquire the requisite qualification provided for the posts within a period of 02 years from the date of their appointment and till then their appointment to the cadre shall be construed as 'on officiating basis'.

The qualification which is otherwise prescribed for the posts of Protocol Officer and Assistant Protocol Officer is Graduation from a recognized University with minimum six months Diploma / certificate in Travel and Tourism Management or Hospitality Management or Degree in Travel and Tourism Management or Hospitality Management from a recognized institution.

By Order of Hon'ble the Chief Justice.


(Rajeev Gupta)

Principal Secretary to,
Hon'ble the Chief Justice.

No. 842-47/Psy-624 Dated 06-09-2022

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Srinagar .
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
..... for information
- ✓ 3. All Principal District & Sessions Judges of UT of J&K, for information and compliance.
4. Chief Librarian, High Court of J&K and Ladakh, Srinagar / Jammu
5. I/C NIC, High Court of J&K, Jammu for uploading the same on the High Court website.
6. Order file.


Principal Secretary to,
Hon'ble the Chief Justice.